

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

10.C.P. 1014/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.09.2019**

NAME OF THE PARTIES: Amit Kumar Mehta

v/s.

JM Ferro Alloys Private Limited

SECTION 241-242 OF COMPANIES ACT, 2013.

ORDER

At request, list this matter on 09.10.2019.

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)